

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/84/(IB)/2017

NAME OF THE PETITIONER(S)

: CREATIVE LTD

NAME OF THE RESPONDENT(S)

: INTAN EXIM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

. Ms. saffarellah than for T. Magandran

counsel for Respondent

ORDER

Counsel for petitioner called absent. No representation. Proxy representing counsel for respondent on record present and prayed time for submitting arguments. Time extended at request. Put up on 12.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)